GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1948 ANSWERED ON 31ST JULY, 2025

FLYOVER ON NH-66 IN GOA

1948. Shri Captain Viriato Fernandes:

Will the MINISTER OF ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the current status of the proposed flyover construction from Kesarval junction to Verna junction on National Highway(NH)-66 in Goa;
- (b) whether the Pirna junction is incorporated in the project scope or the flyover is extended further to ease traffic at subsequent junctions or crossings at Verna and if so, the details thereof;
- (c) the reasons, if any, for delay in initiating the flyover project including administrative, financial or environmental clearance hurdles;
- (d) the estimated cost, funding allocation and revised timeline for completion of the project;
- (e) whether the project incorporates provisions to mitigate traffic congestion at the Verna-Cansualim junction and Verna-Utorda junction through a flyover to address traffic flow issues and if so, the details thereof; and
- (f) the steps proposed to expedite the project to alleviate persistent traffic congestion faced by commuters on the Margao-Panjim highway?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) The proposed flyover from Kesarval junction to Verna junction on NH-66 is part of the sanctioned project for four-laning from km 536.800 to km 543.450 of NH-66 in Goa. The civil construction work is awarded on 24.03.2025 with 2 years construction period.

- (b) Development of Pirni Junction as an at-grade junction with service road on both sides has been incorporated in the scope of the sanctioned project.
- (c) There are no delays in initiating the construction work and appointed date for the start of construction works notified after completion of obligations of Contractor and signing of joint memorandum for handing over of Right of Way (RoW).
- (d) The project has been approved at an estimated total capital cost of Rs. 398.25 crore with two years completion period after declaration of appointed date. Funds are allocated State/UT/Agency-wise and not project-wise. An amount of Rs. 344 crores has been allocated for the state of Goa during the current Financial Year 2025-26.
- (e) The scope of the project includes construction of Vehicular Underpass (VUP) at Casualim Junction and at the Start of Margao Bypass, approximately 300 meters from the Utorda Junction. In addition to this, service roads are proposed on both sides in the entire 6.65 km project length from Kesarval junction to start of Margao bypass to facilitate local vehicular movement and mitigate traffic congestion, thereby, enhancing traffic flow and safety.
- (f) Progress of all NH projects is continuously monitored through advanced digital platforms such as Project Monitoring Information System (PMIS) and Data Lake, Bhoomi Rashi portal (for Land Acquisition). In addition, periodic reviews are held at various levels with all stakeholders including officers of executing agencies (Goa PWD) to resolve pending contractual issues and ensure timely implementation of the projects.
